

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1419  
ANSWERED ON:27.11.2009  
RAJIV GANDHI NATIONAL CRECHE SCHEME  
Mahajan Smt. Sumitra;Yadav Shri Ranjan Prasad

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

e:

- (a) whether the Government has found any irregularities in the implementation Rajiv Gandhi National Creche Scheme for the Children of working women in various parts of the country;
- (b) if so, the details thereof, State-wise; and
- (c) the action taken/proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a), (b)&(c) Rajiv Gandhi National Creche Scheme for the Children of Working Mothers envisages the monitoring of crèches being run under the scheme through independent Monitoring Agencies identified in each State. In the last meeting with Monitoring Agencies called by the Ministry of Women and Child Development recently, certain shortcomings were reported in the implementation of the scheme, which are common to crèches in many of the states. These shortcomings inter-alia include inadequate space; inadequate facilities for ventilation, lighting, drinking water, sleeping facilities and recreation materials; unsafe playing area; enrolment of children of non-working mothers; lesser number of children enrolled; lack of proper linkage with Primary Health Centres and lack of training to the Creche workers, etc.

The implementing agencies are advised from time to time to take necessary action to rectify the deficiencies.